

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH
O.A. No. 168 of 1996.

Tuesday this the 5th day of November 1996.

CORAM:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

M.M. Chacko,
Extra Departmental Mail Carrier,
Arpookkara Post Office,
Kottayam Postal Division,
Kottayam. .. Applicant

(By Advocate Shri PR Padmanabhan Nair)

Vs.

1. Senior Superintendent of Post Offices,
Kottayam Division, Kottayam.
2. Director of Postal Services,
Central Region, Kochi.
3. Postmaster General,
Central Region, Kochi.
4. Smt. P.G. Leela,
L.R. Postman (Leave Reserve Postman)
Kottayam Head Post Office. .. Respondents

(By Advocate Shri Varghese P. Thomas, ACGSC (For R.1-3)

(By Advocate Shri P.C. Sebastian (For R.4)

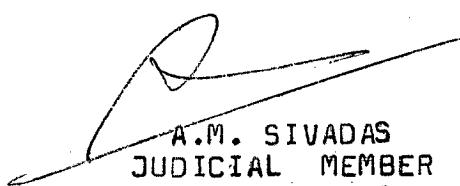
The application having been heard on 5th November 1996,
the Tribunal on the same day delivered the following:

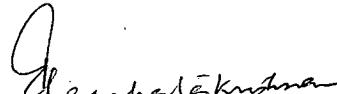
ORDER

P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for applicant submits that he may
be permitted to withdraw the application with freedom to file
a fresh application. He is permitted to do so. Application
is dismissed as withdrawn. No costs.

Tuesday this the 5th day of November 1996.


A.M. SIVADAS
JUDICIAL MEMBER


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER